Sr. No. 554 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 471/2010

Jan Mohammad Shera

.... Petitioner(s)

Through:- Mr. Javed Hameed, Advocate vice Mr. A. Haqani, Advocate (through Video conference)

V/s

Union of India and others

.....Respondent(s)

Through:- Mr. T. M. Shamsi, ASGI (through Video conference)

## Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

learned counsel for the petitioner, submits that he is unable to access his

file as the same is in his office due to restrictions imposed in the Valley on

account of the lockdown. He, thus, seeks an adjournment.

On his request, adjourned.

List on 01.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 09.06.2020 SUNIL-II